

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-505
IB-149/ND/2021

IN THE MATTER OF:

M/s. Soni Traders (Regd)

....Applicant

Vs.

MPCL Industries Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 12.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mayank Bhargava, Adv.

For the Respondent : Mr. Ishwar Mohapatra, CA Piyush Moona, Mr. Vinod
Chaurasia, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of the Operational Creditor is present. Ld. Counsel on behalf of the Corporate Debtor is present and submitted that they have filed their written submissions and also filed an application for bringing on record one document, however, that application is not on record. In view of this, list the matter on **07.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)